

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/798 /A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 11th February, 2022

Sub:- **Restricted holiday with station leave permission.**

Ref:- Letter dated 09.02.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 14.02.2022, along with station leave permission from 12.02.2022 till 15.02.2022.** The Joint Registrar of the Registry will look after the duties of the Registrar in addition to his normal duties in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/798(A)/A. dated , 11-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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